

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2017

Dated: 19th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Kamuthi Solar Power Ltd.

.... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. G. Umapathy
Mr. S. Vallinayagam for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

mk/vt

**(I.J. Kapoor)
Technical Member**